

**Import of Computers from USA**

9247. SHRI V. S. KRISHNA IYER : Will the PRIME MINISTER be pleased to state :

(a) the number of computers imported from USA during 1985-86;

(b) the amount paid in terms of foreign exchange; and

(c) to whom these imported computers were given ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Department of Electronics has given clearance for the import of about 300 computers from USA during 1985-86.

(b) The approximate amount involved in terms of foreign exchange is Rs. 145 crores.

(c) These computers have been cleared for the end users under the following categories :

(a) Universities	—	104
(b) Government Organizations	—	79
(c) Public Sector Organizations	—	53
(d) Private Sector Organizations	—	44
(e) Others	—	20

**Uniform Pattern of Lottery Schemes Floated by Different States**

9248. SHRI V. S. KRISHNA IYER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether different States have floated different types of lottery schemes, like daily, bi-weekly, fortnightly and monthly;

(b) whether it is a fact that these schemes with fabulous prizes tempt people to spend all their daily earnings on these various lottery schemes;

(c) if so, what steps Government of India are considering to check this unhealthy trend; and

(d) whether Union Government propose to evolve a uniform policy throughout the country so that on fixed dates in a week or fortnight only, these lotteries are drawn in all the States so as to help people to spend money only once in a week or fortnight ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Government have no information that people spend their entire daily earnings on lottery schemes.

(c) and (d). Certain guidelines were issued to various State Governments and U. T. Administrations in June, 1984 suggesting 52 weekly draws and 12 Bumper draws in a year. The maximum prize amounts suggested in these two types of draws were Rs. 1 lakh and Rs. 25 lakhs, respectively. The States and U.Ts. have subsequently been requested to strictly adhere to these guidelines.

**Meeting between Officials on NAM and other Developing Countries for Reviewing Economic Cooperation**

9249. SHRI KRISHNA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a meeting of NAM officials and officials of other developing countries was held in New Delhi in mid April, to review the progress in the Action Programme for Economic Cooperation amongst these countries; and

(b) if so, the outcome of this review and the decision taken in the light thereof for furthering the cause of the said programme ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) Yes, Sir; a Meeting of Coordinating Countries of the Action Programme for Economic Cooperation of Non-aligned Countries was held in

New Delhi from 7-11 April, 1986 to review the progress of the Action Programme since the Seventh Summit.

(b) It made comprehensive recommendations designed to increase the effectiveness of the Action Programme through better implementation, coordination and monitoring. In this context, it underlined the need for greater harmonisation between the Programme and the Caracas Programme of Action of the Group of 77. The meeting also stressed the importance of coordinating positions of non-aligned countries in various international forums and promoting regional, subregional and inter-regional cooperation amongst them.

The recommendations of the Meeting were endorsed at the Ministerial Meeting of the Coordinating Bureau of Non-aligned Countries in New Delhi (16-20 April).

#### Plantation of Trees

9250. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have made any assessment regarding the number of trees planted during the last two years, particularly in the State of sponsored schemes and proposed to Orissa, under the various centrally sponsored schemes, and proposed to be planted during the current year; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The following is the achievement of afforestation reported in Orissa State :

Year	Social forestry (ha.)	Farm forestry (cr. seedlings)	Total afforestation (Cr. seedlings)
1984-85	13712	0.48	10.68
1985-86 (upto Feb. 86)	not available		18.10

Assessment of survivals has been made on a sporadic and not a very regular basis. It is felt that these evaluations are limited in their scope and hence do not point to any reliable conclusions.

#### Entry of Terrorists in J and K and Punjab from Across the Border

9251. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the entry of terrorists in the Jammu and Kashmir and other Western sector of the country (Punjab) have increased manifold during the recent months and if so, the facts thereof;

(b) whether in view of the present situation, Government propose to seal the entire border to prevent such entry in future; and

(c) if so, what steps have already been taken or are proposed to be taken in this regard in the near future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) No case of infiltration into J and K during recent months has come to notice. There have been some attempts at infiltration into Punjab.

(b) and (c). The Government of India have already taken adequate measures to guard effectively the Indo-Pakistan border by deploying additional companies of BSF and by intensifying patrolling etc.

#### Constitution of Indian Social Service

9252. SHRI ANANDI CHARAN DAS : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that for efficient social administration regular cadres of professionals have been built up in several countries;

(b) if so, the reasons for not developing a cadre of specialists in social policy, planning and development;